

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 20.08.2020.
C.R. NO.06**

| Sr. No. | Suit no. | Name of parties | Stage | Name of Advocate | Next date |
|---------|-------------|---|--------------|------------------|-----------|
| 1 | SU 2024/17 | Rajakumar Russel Nadar V/S MCGM | HCTB | O. P. Singh | |
| 2 | SU 2639/17 | Rajakumar Russel Nadar V/S MCGM | HCTB | O. P. Singh | |
| 3. | SU 1584/19 | Padma Ragva Shetty V/S MCGM | Order | D. A. Barot | |
| 4. | SU 2564/14 | Pratima P. Shiwalkar V/s MCGM & Ors. | Compliance | J M D Silva | |
| 5. | SU 2565/14 | Pratima P. Shiwalkar V/s MCGM & Ors. | Compliance | J M D Silva | |
| 6. | SU 2566/14 | Pratima P. Shiwalkar V/s MCGM & Ors. | Compliance | J M D Silva | |
| 7. | SU 2567/14 | Pratima P. Shiwalkar V/s MCGM & Ors. | Compliance | J M D Silva | |
| 8. | SU 2568/14 | Pratima P. Shiwalkar V/s MCGM & Ors. | Compliance | J M D Silva | |
| 9. | SU 2536/14 | Dilip V. Narvekar V/s MCGM & Anr. | Ch/s Hearing | Rajeev Matkar | |
| 10. | SU 2537/14 | Chandras G. Patil V/s. MCGM & Anr. | Ch/s Hearing | Rajeev Matkar | |
| 11. | SU 2540/14 | Prakash M. Pawar V/s MCGM & Ors. | Compliance | JMD Silva | |
| 12. | St. 3839/20 | Hemavanda B. Namdarian V/s Designated Officer | Ch/s Reply | | |
| 13. | St. 4014/20 | Prakash Pandurang Alim V/S MCGM | N/M Hearing | Ashish N. Phalke | |

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|-----|--------------------|---|---------------------|--------------------|--|
| 14. | SU 3214/19 | Joey Shekar Arolkar V/S. 1. MCGM 2. Exe. Eng. F.Ward 3. Asst. Eng. | Argument | Rajesh Kanojiya | |
| 15. | St. 4147/20 | Avinash G. Jain V/s MCGM & Anr. | N/M | | |
| 16. | St. 4149/20 | Swastik Jewellers V/s MCGM & Anr. | N/M | | |
| 17. | SU 2451/19 | Karuppayya Mani Rammayya V/s MCGM | Reply By Precipe | | |